

**Court No. - 6**

**Case :-** WRIT - A No. - 1319 of 2022

**Petitioner :-** Abhinav Mishra

**Respondent :-** Union Of India Thru. Secy. Dept. Of Personnel  
And Training New Delhi And Another

**Counsel for Petitioner :-** Anilesh Tewari

**Counsel for Respondent :-** A.S.G.I.

**Hon'ble Vivek Chaudhary, J.**

Sri Ankit Tripathi, learned counsel for petitioner after arguing at some length, submits that SLP is pending before the Supreme Court. He prays time to provide a copy of the said SLP before this Court by 30.3.2022.

Put up on 30.3.2022 as fresh in the Additional Cause List. Sri Mahendra Kumar Mishra learned counsel is present for O.P. No.1.

**Order Date :-** 9.3.2022

Rajneesh JR-PS)

**(Vivek Chaudhary, J.)**